

(51)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21-01-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER :IA/845/IB/2020

PETITION NUMBER :CP/1307/IB/2018

NAME OF THE PETITIONER :JAYARAM CHOWDHARY

**NAME OF THE RESPONDENTS : V. VENKATA SIVAKUMAR (LIQUIDATOR)
M/S JEYPORE SUGAR COMPANY LTD**

UNDER SECTION : 60(5) OF IBC, 2016

ORDER

Ld. Counsel Mr. K. Ravindranath for the Applicant and
Ld. Liquidator/Respondent Mr. V. Venkata Sivakumar are present.

List all the connected applications on **12.02.2021** for hearing.

**-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)**

**-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)**

vs